

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 17th December, 2014
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 174/2014.	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant. Ms. Mamta Tandon for Mr. V.K. Tandon, Adv. For R-1 to 3 & 5 to 7. Mr. Rajbir singh, Adv. For R-4.	
2.	Original Application No.223/2014.	Sh. Nitin Dhiman, Bharti Public School, Ludhiana & Ors. Vs. State of Punjab & Ors.	Mr. A.R. Takkar & Ankur Sharma, Adv. For the Applicant. Mr. Shubham Bhalla, Adv. for PPCB.	
3.	Original Application No. 194/2014 & M.A.No.813/2014.	Rahul Kumar Agrawal Vs. U.O.I & Ors.	Mr. V.K. Anand and Mr. M.P. Singh, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. A.K. Panda, Sr. Adv. and Mr. S. Panda and Mr. M. Paikaray, Adv. For R-5. Mr. Anil Divan, Sr. Adv. & Mr. Tarun Patnaik, Adv. for R-7. Mr. Parag Tripathi & Mr. J.K. Das, Sr. Adv. For R-8. Mr. Krishnan Venugopal, Sr. Adv. and Mr. Dhananjaya Mishra, Adv. For R-9. Mr. Ashok Parija, Sr. Adv. & Ms. Tahira Karanjawala, Adv. For R-10. Mr. Pinaki Mishra, Sr. Adv. & Mr. Raghavendra S. Srivastava, Adv. For R-11.	
4.	Original Application No. 494/2014 & M.A No. 821/2014.	Vijender Singh Vs. MoEF & Ors.	Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv. for Applicant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Ms. Anubha Agarwal, Adv. for R – 4 Mr. Pinaki Misra, Sr. Adv. &	

			Mr. Joy Basu, Sr. Adv. along with Mr. Tanmay Sinha, Adv. for R - 7	
FOR HEARING				
5.	Original Application No.164/2013. (National Restaurant Association of India)	Pankaj Sharma Vs. MoEF & Anr.	Ms. Sumedha Dua, Adv. for the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1. Mr. Biraja Mahapatra, Adv. for R-2. Mr. B. Shekhar, Adv. for R-3. Ms. Divya Pandey Adv. For R-3A. Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5. Mr. Sanjay Gupta, Adv. For R-31. Mr. Ajay. K. Singh & S. Kumar, Advs. For R-32 & 33. Mr. Sanjay Gupta, Advs. For R-31. Mr. M.K. Sharma, Adv. For Delhi Cantonment Board. Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for DDA.	
6.	Original Application No. 142/2014. (PH)	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. Mukesh Kumar Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4.	
7.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014.	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma, Adv. For the Appellant. Mr. N.Hooda, Sr. Adv. & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4.	

DATE: 17th December, 2014
Time: AFTER THE ABOVE BENCH

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE DR. G. K. Pandey
EXPERT MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Appeal No.8/2011.	North East Affected Area Development Society Vs.	Ms. Preeta Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant.	

		MoEF & Ors.	Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for R-1. Mr. A.D.N.Rao , Adv. & Mr. Sudipto Sircar, Adv. for R- 4. Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3
2.	Appeal No.92/2013.	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Ms. Preeti Dhar, Adv. And Ms. Pallavi Talware, Advs. For the Applicant. Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6

DATE: 17th December, 2014
Time: 02:00 P.M.

HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE DR. G. K. Pandey
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HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	R.A.No.07/2012 in Appeal No.23-28/2011 & M.A.No.1079/2013.	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. Pinaki Mishra, Sr. Av., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. for Review Applicant. Mr. Raj Panjwani, Sr. Adv. for R-1 to 6. Mr. W. Bharat Singh, Joint Director, for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8.	
2.	R.A.No.13/2014 in Appeal No.23-28/2011.	Ministry of Environment & Forests Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----	

For order, cause list and other information please visit our website: www.greentribunal.gov.in